11/13/2018

Fourteenth Loksabha

Session: 6

Date: 24-11-2005

Participants: Chatterjee Shri Somnath

>

Title: Regarding killing of an employee of Border Roads Organisation in Afghanistan.

MR. SPEAKER: Hon. Members, the House expresses its deep shock and profound grief over the killing of Shri Maniyappan Raman kutty, an employee of the Border Roads Organisation by his abductors on 23rd November, 2005 in Afghanistan. Shri Kutty was working on the Zaranj-Delaram Road Construction in Afghanistan under the aegis of India-Afghan Friendship Project. The House strongly condemns this barbaric act and hopes that the perpetrators of this heinous crime are brought to justice at the earliest.

We express our heartfelt condolences to the bereaved family members of Shri Kutty.

... (Interruptions)

MR. SPEAKER: Shri Malhotra to speak.

... (Interruptions)

SHRI SURESH KURUP (KOTTAYAM): I have given a notice. ... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैंने आपको क्वेश्चन ऑवर सस्पैंड करने का नोटिस दिया है। ... (<u>व्य</u> वधान)

MR. SPEAKER: Just a minute. Let me conduct the House. He has given a notice.

... (Interruptions)

SHRI SURESH KURUP: I have given a notice about the killing of Shri Kutty. I may be allowed to speak. ... (*Interruptions*)

MR. SPEAKER: Would you kindly allow the Speaker to speak? May I have this little courtesy from you? Please sit down. The House has condemned through the Chair this heinous attack. I do not know what you can do thereafter.

... (Interruptions)

SHRI P.C. THOMAS (MUVATTUPUZHA): This is a very serious matter. ... (*Interruptions*)

MR. SPEAKER: If you want to have a discussion, please give a proper notice. I have got notices. Let me consider.

... (Interruptions)

SHRI SURESH KURUP: My submission is that you should allow me to make a submission for two minutes.

MR. SPEAKER: It will not be now, Shri Kurup. It will not be taken down. I have called Shri Malhotra.

(Interruptions) *

SHRI P. KARUNAKARAN (KASARGOD): It is a serious matter. ... (Interruptions)

* Not Recorded.

MR. SPEAKER: I will expect you to sit down when I am on my legs. Shri Karunakaran, please take your seat.

... (Interruptions)

MR. SPEAKER: Please take your seat.

(Interruptions) ... *

MR. SPEAKER: I am on my legs, Shri Kurup. I hope, the Leader of the Party will control the Member.

... (Interruptions)

MR. SPEAKER: Would you sit down?

... (Interruptions)

MR. SPEAKER: When I am on my legs, you are bound to sit down.

... (Interruptions)

MR. SPEAKER: If you have any respect for the Chair, you would have accepted the importance of the matter. I have accepted it and I have done it from the Chair. That means, the entire House has condemned this attack. This is not the way to go on interrupting the Chair. If you want to have a proper discussion, I shall allow the discussion. Shri Malhotra to speak.

... (Interruptions)

SHRI SURESH KURUP: What is the Government of India doing? The Government of India did nothing. ... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded except what Shri Malhotra says, for the time being.

(Interruptions) ... *

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, मैंने प्रश्न काल को सस्पेंड करने का नोटिस दिया है और वह इसलिए दिया है कि एक बहुत ही अभूतपूर्व घटना हुई है। गवर्नमेंट ऑफ इंडिया द्वारा, वोल्कर कमेटी की रिपोर्ट के अनुसार देश के हितों को बेचा गया,...(<u>व्यवधान</u>) उसके ऊपर दो समितियां बनाई गई हैं। उसमें एक दयाल कमेटी बनाई है और दूसरी पाठक कमेटी बनाई है।...(<u>व्यवधान</u>)

* Not Recorded.

SHRI BASU DEB ACHARIA (BANKURA): Prof. Malhota, it seems, you have not seen today's List of Business. It is listed there... (*Interruptions*)

MR. SPEAKER: Just for one minute. I would give my views whether to accept it or not.

11/13/2018

... (Interruptions)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, इसमें जिन दो व्यक्तियों के नाम बीच में आये हैं, उनमें एक नाम श्री नटवर सिंह जी का

है और दूसरा नाम श्रीमती सोनिया गांधी जी का है। ...(व्यवधान) इन दोनों को इस्तीफा देना चाहिए।...(व्यवधान) इनके इस्तीफे के

बिना कोई बात आगे चले या इसके ऊपर कोई चर्चा हो, यह मुनासिब नहीं होगा।...(व्यवधान) Therefore, I have given my

notice for Adjournment Motion. "The Mitrokhin Archives, the Volcker Committee Report and

Moynihan's book have thoroughly exposed the Congress Party..." (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND

BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, this is not the way to read out from text

of the Motion. Suspension of Question Hour is on different issue. He has to speak on the suspension of

the Question Hour notice, which he is not doing... (*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA: "...Its acceptance of foreign money, and thereby giving an

opportunity to foreign Governments... (Interruptions) to interfere in the internal affairs of our

country..." (Interruptions)

SHRI PRIYA RANJAN DASMUNSI: Suspension of Question Hour does not reveal that...

(Interruptions)

PROF. VIJAY KUMAR MALHOTRA: "...This House strongly condemns the Congress Party...

(Interruptions) and its many leaders for compromising the interests of the country for monetary gains.

... (Interruptions) This House also condemns the UPA Government's efforts to cover up the serious

crimes of the Congress party and its leaders... "(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI: Sir, he is reading out a different text.... (*Interruptions*)

SHRI HARIN PATHAK (AHMEDABAD): Sir, please permit me to speak... (Interruptions) The

question is: what is the logic to keep Mr. Natwar Singh in the Council of Ministers?... (*Interruptions*)

MR. SPEAKER: Nothing will go on record.

(Interruptions)*

MR. SPEAKER: Mr. Pathak, please take your seat.

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((Interri	iptions

MR. SPEAKER: Hon. Members, please take your seats.

... (Interruptions)

MR. SPEAKER: I will start taking action from today itself. Mr. Athawale, go back to your seat. Do not interrupt.

... (Interruptions)

MR. SPEAKER: Either you change the person in the Chair or you do whatever you like.

... (Interruptions)

MR. SPEAKER: Hon. Members, please go back to your seats.

... (Interruptions)

MR. SPEAKER: Mr. Pathak, this is very unfortunate. You are a very senior Member. You had been a Minister here.

... (Interruptions)

MR. SPEAKER: May I make one submission? Should it be free-for-all or you want some regulated proceedings in the House, I would like to know from the hon. Members.

PROF. M. RAMADASS (PONDICHERRY): Sir, you proceed according to the rules of the House.

* Not Recorded.

MR. SPEAKER: Thank you very much.

... (Interruptions)

11/13/2018

प्रो. विजय कुमार मल्होत्रा : पैसा लेकर देश को बेच दिया और आप कह रहे हैं कि रूल्स के मुताबिक हाउस चलेगा ?...(व्य

वधान)

MR. SPEAKER: Hon. Members, please take your seats.

... (*Interruptions*)

MR. SPEAKER: I would appeal to all sections of the House to kindly co-operate with the Chair. We

talk of parliamentary democracy and we are trying our best to destroy it! I am very sorry.

Mr. Athawale, go back to your seat. I am appealing to all. Please give me a little opportunity. I

am not alone the owner of the House. It does not belong to me alone. It belongs to all the hon.

Members and to the country; and the country is watching us as to what is happening here.

I am saying that you are raising an important issue. I am not denying it. About the discussion on

the Volcker Committee Report, I have allowed it as per your notice, under Rule 184, Prof. Malhotra.

And, it is listed in today's List of Business. After Question Hour, it is due to be taken up. Therefore, I

am appealing to you to take up that motion at that time, and let there be structured discussion and

debate. So, there is no question of suspension of Question Hour. Therefore, I do not give my consent.

... (*Interruptions*)

11.10 hrs.

(At this stage, Shri Avinash Rai Khanna and some other hon. Members came

and stood on the floor near the Table.)

MR. SPEAKER: The House stands adjourned till 11.30 a.m.

11.11 hrs.

The Lok Sabha then adjourned till Thirty minutes

past Eleven of the Clock.

11.30 hrs.

The Lok Sabha re-assembled at Thirty minutes

past Eleven of the Clock.

(Mr. Speaker *in the Chair*)

... (Interruptions)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली): नटवर सिंह जी इस्तीफा दें, उसके बाद हाउस में चर्चा हो। ...(व्यवधान)

SHRI HARIN PATHAK (AHMEDABAD): Shri Natwar Singh may be kept out of the Council of Ministers. He has no moral right to continue in the Cabinet.... (*Interruptions*)

MR. SPEAKER: What do you propose?

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : जब तक नटवर सिंह जी इस्तीफा नहीं देते, तब तक हाउस नहीं चलना चाहिए।...(व्यवधान)

MR. SPEAKER: You do not want the House to function.

... (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING: (SHRI PRIYA RANJAN DASMUNSI): The Government is prepared to discuss it now. We are ready to discuss it any time today.... (*Interruptions*)

MR. SPEAKER: It seems that many Opposition Members do not want the House to function today. They are bent upon not allowing the House to function. I adjourn the House till 1100 a.m. tomorrow.

11.31 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, November 25, 2005/Agrahayana 4, 1927 (Saka). [r1]

[1] Friday, March 10, 2000/Phalguna 20, 1921 (Saka).